



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu

Notification
Jammu, the 13th December, 2017

SRO ~~506~~ In exercise of the powers conferred by section 164 of the Jammu and Kashmir Goods and Services Tax Act, 2017 (**Act No. V of 2017**), the State Government, on the recommendations of the Council, hereby make the following amendments in the Jammu and Kashmir Goods and Services Tax Rules, 2017, namely:-

1. in first proviso to rule 46, for the word "Board", the word "State Government" shall be substituted;
2. in clause(d) of sub-rule(1) of rule 55, for the word "Board", the word "Commissioner" shall be substituted;
3. in sub-rule(5) of rule 96A, for the word "Board", the word "State Government" shall be substituted;

This notification shall deemed to have come into force w.e.f. 8th day of July, 2017.

By order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary) IAS

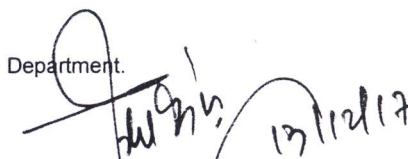
Principal Secretary to Government
Finance Department

Dated:- 13-12-2017

No. ET/Estt/GST/119/2017-II

Copy to the:-

1. Secretary, GST Council, New Delhi.
2. All financial Commissioners.
3. Principal Resident Commissioner, J&K government, New Delhi.
4. Principal Secretary to Hon'ble Governor.
5. All Principal Secretaries to Government.
6. Principal Secretary to Hon'ble Chief Minister.
7. All Commissioner/Secretaries to Government.
8. Divisional Commissioner, Jammu/Kashmir.
9. Excise Commissioner, J&K, Srinagar
10. Commissioner, Commercial Taxes, J&K Srinagar.
11. Additional Commissioner, Commercial Taxes (Adm) Jammu/Kashmir.
12. Additional Commissioner, Commercial Taxes Tax Planning, J&K.
13. Pvt. Secretary to Hon'ble Finance Minister.
14. Pvt. Secretary to Hon'ble Minister of State for Finance.
15. President Kashmir Chamber of Commerce & Industry, Kashmir.
16. President Federation of Industry, Kashmir.
17. President Chamber of Commerce & Industry, Jammu.
18. President Industries Association Bari Brahmana/Samba.
19. President Tax Bar Association, Jammu/Srinagar.
20. General Manager, Government Press Jammu/Kashmir.
21. Private Secretary to Principal Secretary to Government, Finance Department.
22. Government Order file/Stock file/Incharge website.


13/12/17

(Dr. Aadi Fareed)

Under Secretary to the Government